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Central Administrative Tribunal
Principal Bench, New Delhi.

MA 53/94
OA 2369/93

11th January 1994

Hon'ble Vice Chairman Shri NV Krishnan

Hon'ble Judicial Member Shri BS Hegde

1. Shri Yogesh Wadhwa, IRSE
presently posted as Secretary to
AGM, Northern Railway, New Delhi
resident of Panchkuian Road, New Delhi.
2. Sh MG Banga
3. Shri Sanjeev Lohia
4. Shri AK Srivastava
5. Shri AK Pandey

(Applicants 2 to 5 are C/o Applicant No.1)

....Applicant

By Shri Sandeep Bhalla, Advocate

Versus

1. Union of India, Through Secretary,
Railway Board, Rail Bhawan,
Rafi Marg, New Delhi.
2. General Secretary, Indian Railway
Promotee Officers's Federation, Room No.268
Rail Bhawan, Rafi Marg, New Delhi.
3. Secretary, Union Public Service Commission,
Dholpur House, Shahjahan Road, New Delhi.
4. Shri RL Chugh, S.E.N.
Through General Manager, Central Railway,
Baroda House, New Delhi.
5. Shri GK Pathak, XEN
Through General Manager, Central Railway,
V.T. Railway Station, Bombay.

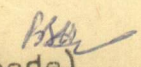
By Shri PS Mahendru with
Shri PH Ramchandani, Advocates

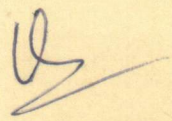
...Respondent

O R D E R (Oral)

Hon'ble Vice Chairman Shri NV Krishnan

The applicants have filed an MA 53/94 seeking permission to withdraw this OA. In the circumstances mentioned in the MA the MA is allowed. Permission is granted to withdraw the OA with an opportunity to the applicants to file ^{the} original application in the Tribunal which has jurisdiction in the matter. The OA is dismissed as withdrawn. No costs.


(BS Hegde)
Member (J)
LCP


(NV Krishnan)
Vice Chairman